

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.

Original Application No. 499/86.

Shri G.S. Khanolkar,
Room No. 8,
Gumphaesram,
Majas Road, Jogeshwari (E),
BOMBAY - 400 060.

... Applicant.

V/S

1) Union of India.

2) The Director of Audit,
Western Railway, 5th floor,
Churchgate,
BOMBAY - 400 020.

3) The Comptroller & Auditor
General of India,
10, Bahadur Shah Zafer Marg,
New Delhi - 110 002.

... Respondents.

Coram: Hon'ble Member(A), J.G. Rajadhyaksha.

Hon'ble Member(J), M.B. Mujumdar.

Tribunal's Order:-

Date: 20.3.1987.

Mr. Natarajan, Advocate. The learned advocate
for the applicant states that the applicant wants to withdraw
the application. We allow him to do so and dispose of the
application as withdrawn with no order as to costs.

Compared by: Salu
25/3/87

Prepared by: NJS
25/3/87

nbs/-.